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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

PETITION NUMBER : CP/2017 CP/78/CAA/2017  
NAME OF THE PETITIONER : T11 Healthcare Pvt Ltd  
NAME OF THE RESPONDENT : SHARE HOLDERS  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. V. MOHAN KUMAR

counsel for petitioner

Cmello

**ORDER**

Shri P H Arvinth Pandian, Senior-counsel representing the petitioner present and made submissions. Shri Naveen Kumar Murthi, counsel for the petitioner present. Shri M K Kannan, Joint Director representing the Regional Director present and filed an affidavit in terms of the earlier orders in regard to the secured and unsecured creditors. It is also stated that notices to the income tax authorities has been sent twice. But the Income Tax Department has not responded to the notices. Heard. Order is reserved.

(S VIJAYARAGHAVAN)  
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)